

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 116

CP (IB) No. 30/Chd/Hry/2022

IN THE MATTER OF:-

Nuvo Home Fashions Pvt. Ltd.

...Petitioner

Versus

Orient Craft Ltd.

...Respondent

Under Section: 9, IBC 2016

Due to paucity of time, the matter could not be taken up today,
hence the matter is adjourned to 29.05.2024.

Sd/-

Court officer

15.04.2024

Preeti